N O T I C E

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	**35 of 2017**	Damodar Valley Corportion **v.** West Bengal State Electricity Distribution Co. Ltd. & Ors.	26 of 2017 dated 3/1/2017	30/1/2017		**13/02/2017**
2	**IA 79 of 2017 in DFR No. 4345 of 2016** (IA 79/17- for condonation of delay in filing the appeal)	M/s. Bhushan Power & Steel Limited **v.** Central Electricity Regulatory Commission & Ors.	4345 of 2016 dated 28/12/2016	30/1/2017		**13/02/2017**
3.	**IA 81 of 2017 in DFR No. 8 of 2017** (IA 81/17 - for condonation of delay in filing the appeal)	Gujarat Granito Manufacturers Association **v.** Gujarat Electricity Regulatory Commission & Ors.	8 of 2017 dated 2/1/2017	31/1/2017		**14/02/2017**
4.	**38 of 2017 & IA Nos.84/17 and 85/2017** (IA 84/2017 – for stay; IA 85/2017 for exemption from filing certified copy of impugned order)	M/s. J.K. Cement Limited **v.** Karnataka Electricity Regulatory Commission & Ors.	3354/2016 Dated 03/10/2017	02/02/2017		**15/02/2017**
5.	**IA 83 of 2017 in DFR No. 4358 of 2017** (IA 83/17 – for condonation of delay in filing the appeal)	GRIDCO Ltd. **v.** NTPC Limited & Anr.	4358 of 2016 dated 30/12/2016	1/2/2017		**16/02/2017**
6.	**39 of 2017 & IA Nos. 93 of 2017, 94 of 2017 & 95 of 2017** (IA 93/17 - for exemption from filing certified copy of impugned order, IA 94/17 - for stay and IA 95/17 - for exemption from filing typed copy of dim/dull annexures)	Reliance Gas Transportation Infrastructure Ltd. **v.** Petroleum & Natural Gas Regulatory Board.	303 of 2017 dated 25/1/2017	3/2/2017		**10/02/2017** **(P&NG)**
7.	**40 of 2017**	NTPC Ltd. **v.** CERC Electricity Regulatory Commission & Ors.	4071 of 2016 dated 13/12/2017	3/2/2017		**16/02/2017**
8.	**IA 96 of 2017 in DFR No. 4221 of 2016**	Federation of Industries Association, Silvassa **v.** Joint Electricity Regulatory Commission & Anr.	4221 of 2016 dated 23/12/2016	3/2/2017		**16/02/2017**

By Order
Sd/-
Dy. Registrar

Dated: 06/02/2017